

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: AT HYDERABAD**

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Sub: High Court for the State of Telangana – Letter received from the Registrar (Administration), National Judicial Academy, Bhopal – Special Nomination for the Workshop on Adjudicating Terrorism Cases (Phase IV, Part-II) in collaboration with CEELI Institute and FJC for District, Additional District and/or Sessions Court Judges, scheduled on 28<sup>th</sup> & 29<sup>th</sup> September [P-1170] at National Judicial Academy, Bhopal – Nomination of Judicial Officers – Reg.

Ref: Lr.No.NJA/Reg.Admn./P-1170/2019/2885, dt.16.8.2019 from the Registrar (Administration), National Judicial Academy, Bhopal.


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**ORDER ROC.NO.682 /SO/2019, DT. 23.08.2019**

The Hon'ble High Court has been pleased to nominate the following Judicial Officers to participate in the Workshop on Adjudicating Terrorism Cases (Phase IV, Part-II) in collaboration with Central and East European Law Institute (CEELI) and Federal Judicial Centre (FJC), Washington for District, Additional District and/or Sessions Court Judges, will be held on 28<sup>th</sup> and 29<sup>th</sup> September, 2019 at National Judicial Academy, Bhopal.

- 1) Sri. N. Narsing Rao, Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Cyberabad at L.B. Nagar.
- 2) Sri . S. Goverdan Reddy, Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VIII District and Sessions Judge, Nizamabad.

The above Nominated Officers are informed that the High Court will not entertain any request for cancellation of their nominations to the said programme.

  
**REGISTRAR GENERAL** 23.8.19

To

- 1) Sri. N. Narsing Rao, Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Cyberabad at L.B. Nagar.
- 2) Sri. S. Goverdan Reddy, Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VIII District and Sessions Judge, Nizamabad.
- 3) The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana. {with a request to place the same in the Official website of the High Court